

BENCH-I

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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.90/2011

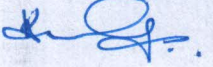
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Ramesh Agarwal & Anr.-Vs-Canadian Crystalline (I) Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

S.K. Poddari, Advocate

Petitioner


22.11.17

ORDER

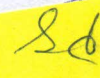
Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

Ld. Counsel for the petitioner has made a request for adjournment. Prayer is allowed.

List on 11/01/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)